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**OFFICE OF THE DISTRICT & SESSIONS JUDGE: WEST DISTRICT  
TIS HAZARI COURTS, DELHI**

**ORDER**

In exercise of the powers conferred upon me under rule XIV of Delegation of Financial Powers Rules 1978 and under rule 2 (XII) of General Financial Rules 1958, the undersigned, as Head of Department of West District, Tis Hazari Courts, Delhi do hereby authorize **Sh. Deepak Dabas, ADJ-05**, West, Tis Hazari Courts, Delhi as **HEAD OF OFFICE**, West District, Tis Hazari Courts, Delhi with immediate effect till further orders.

*Dharmesh* 01/06/2019  
**(DHARMESH SHARMA)**

District & Sessions Judge  
West District, Tis Hazari Courts, Delhi

17532 - 17559  
No...../Accts./ West/THC/2019

Dated...01/06/19

**Copy forwarded for information and necessary action to:-**

1. The Ld. District & Sessions Judge, (HQ) Tis Hazari Courts, Delhi.
2. The Ld. District & Sessions Judge (North, North-West, New Delhi, South, South-East, South-West, East, North-East, Shahdra District)
3. Sh. Deepak Dabas, ADJ-05, West District, THC, Delhi, Room No. 138.
4. All the Head of Office/Drawing & Disbursing Officer, O/o the District Judge (North, North-West, New Delhi, South, South-East, South-West, East, North-East, Shahdra District)
5. The Administrative Civil Judge, West District, THC.
6. PS to Ld. District & Sessions Judge, West, Tis Hazari, Delhi.
7. The Website Committee, Tis Hazari, Delhi.
8. The Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
9. The Pay & Accounts Officers, Pay & Accounts Office No. VI, Tis Hazari, Delhi.
10. Bank Manager, SBI, Tis Hazari, Delhi (along with Specimen Signature of HOO).

*Dharmesh* 01/06/2019  
DISTRICT & SESSIONS JUDGE  
West District, Tis Hazari Courts, Delhi